

National Company Law Tribunal

Allahabad Bench

CA NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Amethi Humes Pvt. Limited

SECTION OF THE COMPANIES ACT: U/S 424 of the Companies Act of 2013

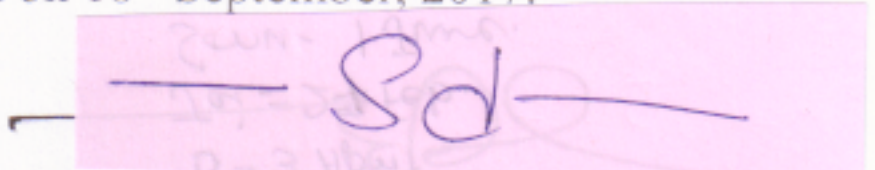
Sl. NO.	Name	Designation	Representation	Signature
1.	SEEMAB JAHAN		Siddharth	Seemab Jahan
2.			Siddharth Singhal	

C P No. 1/ALD/2017

Counsel for the petitioner Ms. Seemab Jahan proxy for the petitioner counsel Sri Siddarth Singhal. She seeks time to file rejoinder. Time is granted. The rejoinder to be filed by three weeks by serving an advance copy to the opposite counsel.

The matter be listed on 18th September, 2017.

Date: 17.08.2017


Shri H.P. Chaturvedi (Member (Judicial))